

Reservation of Scheduled Castes, Scheduled Tribes and Anglo-Indians on Railways

2871. **Shri Siddiah:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 2988 on the 30th April, 1958 regarding reservation for Scheduled Castes, Scheduled Tribes and Anglo-Indians on Railways and state whether the information has been collected and will be laid on the Table?

The Deputy Minister of Railways (Shri Shahnawaz Khan): A statement containing the required information is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 102].

Telephone Connections

2872. **Shri Pangarkar:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of pending applications for telephone connections from the towns of Parbhani District of Bombay;

(b) the date of the oldest application; and

(c) the reasons for delay in giving connections?

The Minister of Transport and Communications (Shri S. K. Patil): (a) There are three exchanges in Parbhani District, the information in respect of each is given below:

	Parbhani	Sailu	Hingoh
(b)	2 1-8-58	1 17-7-58	1 15 5-58

(c) Demand Note has been issued to both applicants Only one of them has paid. Connection to h m is being provided shortly.

Demand Note has been issued and connection will be provided soon after payment has been made.

Connection will be provided shortly.

Class IV Employees in Loco Sheds of S.E. Railway

2873. **Shri B. C. Gadsora:** Will the Minister of Railways be pleased to state:

(a) whether there is uniform rate of duty hours for Class IV employees in all Loco Sheds of South Eastern Railway in Chakradharpur District or there are any differences in duty hours in certain Loco Sheds; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). The duty hours of Class IV staff in the Loco Sheds in the Chakradharpur District of the South Eastern Railway are not uniform. The duty hours of staff in Loco Sheds are fixed in accordance with the classification made on the basis of their workload under the Hours of Employment Rules. Thus the variation in duty hours of Class IV staff in the Loco Sheds is not due to any discrimination but in conformity with the provisions of the Hours of Employment Rules.

Tobacco Plants

2874. **Shri R. Narayanasamy:** Will the Minister of Food and Agriculture be pleased to state how much sum is allotted to the State of Madras for this year for eradicating the diseases of the tobacco plants under the plant protection scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): The Government of India are not giving any grant to State Governments for eradication of diseases of tobacco plants under any plant protection scheme. The Indian Central Tobacco Committee, Madras, has also not sponsored any plant protection scheme nor any request for allotment of funds for eradicating diseases of the tobacco plants under such a scheme, has been received by the Committee from the Government of Madras, so far.